

Special Train between Calcutta and Bhubaneswar to link places of Buddhist Interest

1421. SHRIMATI JAYANTI PATNAIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railways have introduced a special train from Calcutta to link places of Buddhist interest in Bihar and Uttar Pradesh ;

(b) whether a similar train is proposed to be introduced between Calcutta and Bhubaneswar to link the places of Buddhist interest like Ratnagiri, Udaygiri and Lalitgiri in Orissa ; and

(c) if so, the steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) A tourist train was introduced from Calcutta with effect from 3.11.1983 for the tourists visiting Buddhist centres like Gaya, Varanasi, Lumbini and Kushinagar. However, this special train has, since, been withdrawn due to poor patronisation.

(b) There is no such proposal at present.

(c) Does not arise.

Concern over T.B. of the Spine

1422. SHRI LAKSHMAN MALLICK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether T.B. of the Spine is continuing to cause concern in India and other developing countries ; and

(b) if so, the steps taken by various disciplines of medicine to tackle the problem ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE

MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b) Tuberculosis of Spine constitutes a very low percentage in comparison to the number and problem of pulmonary Tuberculosis. It is a non-infectious chronic disease. Facilities for free diagnosis and treatment for all type of Tuberculosis including Spinal Tuberculosis are available in the District TB Centres, TB Clinics, hospitals, including general hospitals.

Increase in Incidence of Polio cases in Madhya Pradesh

1423. SHRI PARASRAM BHARDWAJ : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details regarding increase in the number of polio cases in the State of Madhya Pradesh particularly in the remote areas where Scheduled Castes and Scheduled Tribes are living ; and

(b) the steps Government are taking in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The details of incidence of Poliomyelitis cases in the remote areas of Madhya Pradesh, where Scheduled Castes and Scheduled Tribes are living, are not separately available. However, the number of cases of Poliomyelitis reported to the Central Bureau of Health Intelligence by the Medical Institutes of Madhya Pradesh, during the last four years are as under :-

Year	Cases
1982	1950
1983	850
1984	1699
1985	2122

There was a slight increase in the number of cases during 1985, as compared to earlier years. Reasons for this increase are attributed to the increased awareness of the disease and detection of cases and better facilities for treatment available in the medical institutions.

(b) The expanded Immunization Programme started in 1978 involves Immunization of infants against Poliomyelitis. The Universal Immunization Programme started in 1985-86 proposes to immunise 85% of the infants by 1990 against seven vaccine preventable diseases, including poliomyelitis. From 1981-82 to 1985-86, a total of 21.31 lakh infants have been immunised against Poliomyelitis in Madhya Pradesh.

**Control Structure below Wular lake
in Kashmir**

1424. SHRI CHINTAMANI JENA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is proposed to construct a control structure below the naturally-made Wular Lake in Kashmir for improving navigation ;

(b) whether Pakistan has accused India for violating the Indus Basin Treaty ;

(c) if so, the stand taken by the Union Government and the reply sent to Pakistan in this regard ; and

(d) whether the survey of the project has been completed ; if so, when the work is likely to be started ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b) Yes, Sir.

(c) India has informed Pakistan that Tulbal Navigation Project is purely a control structure meant for improving the navigability of the Jhelum River merely by the regulation of the depletion of the

natural storage already available in the Wular Lake. This structure will neither contribute to raising the water level in the Wular Lake nor involve any consumptive use of the waters. No provisions of the Treaty are, therefore, violated. The matter has been taken up by the two Commissioners under the relevant provisions of the Indus Water Treaty, 1968.

(d) Work has already been started.

**Survey for Railway Line between
Kakinada and Kotipalli**

1425. SHRI MANIK REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received representations from various social organisations and people requesting for construction of Kakinada-Kotipalli railway line ;

(b) whether South Central Railway has conducted survey again between Kakinada-Kotipalli railway line ; and

(c) if so, the details of the route survey and the action taken by Government and amount sanctioned for the project ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) and (c) Survey has been taken up and yet to be completed. The route being surveyed is via Ramachandrapuram and its length will be about 40 Kms.

**Proposal to Introduce Train between
Sainthia and Siuri**

1426. SHRI GADADHAR SAHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal to introduce a train connecting Sainthia with Siuri in Birbhum district of West Bengal ;